

**HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD
NOTIFICATION No.10/2020-RC FOR THE POST OF CIVIL JUDGE
PROCESS OF FILLING & SUBMITTING THE APPLICATION FORM**

Candidate Instructions-

The Application contains two parts Part A and Part B. You must complete both Part A and Part B to apply for the Post of Civil Judge 2019 (Notification No.10/2020-RC Dated 20.02.2020)

Part A (Registration Form)

1. Fill your basic details to create profile
2. Submit basic details to get the Application Link, User ID and Password to your Registered Email ID
3. Once the registration is done, profile details cannot be changed

Part B (Application Form)

1. Use the Application Link, User ID and Password sent to your Registered Email ID to Login
2. Once you successfully login, fill your details to complete the Application
3. Preview the filled-in Application
4. Preview and submit the application to proceed to payment of the Exam Fee

Application for Exam completes only when you complete Part A and Part B.

Keep below mentioned documents ready before applying for both **Direct Recruitment** and **Recruitment by Transfer**

1. Passport size Photograph (Size of the Photograph should not exceed 80 Kb)
2. Scanned copy of your Signature (Size of the Signature image should not exceed 80 Kb)
3. Course.

Step 1 - Open High Court Website using below link

<http://hc.ts.nic.in/>

Go to Recruitment section to find application link

Recommended browser to register and complete the application form

Internet Explorer (version 11 and above) or

Mozilla Firefox (version 50 and above) or

Google Chrome (version 52 and above)

Step 2 – Login Page to Login or Register in case of New user

The login pager appears as follows:



The image shows a web page for the High Court for the State of Telangana, Hyderabad. The page features a dark green header with the text "HIGH COURT FOR THE STATE OF TELANGANA" and "HYDERABAD" below it. To the right of the header is a small image of a building. The main content area is light blue and contains a white box titled "CANDIDATE LOGIN" with the subtitle "Login to Fill / Submit / View Application Form". Inside this box, there are two input fields: "User Id*" with a placeholder "Enter User Id" and "Password*" with a placeholder "Enter Password". Below these fields is a blue "Login" button, followed by links for "Forgot Password?" and "Change Password?". At the bottom of the box, there is a note: "Note: New Users, please click [here](#) to Register."

Step 3 - Registration to receive User ID and Password

The registration form appears as follows-

HIGH COURT FOR THE STATE OF TELANGANA

HYDERABAD

Registration Details

Personal Details

Applying Under *

Direct Recruitment Recruitment By Transfer

Applicant Name *

APPLICANT NAME

(As per SSC or equivalent certificate)

Gender *

Male Female Transgender

Category *

Please select category.

NOTE : Please fill CATEGORY details carefully. No changes will be entertained once you complete Registration.

Whether the applicant is an Ex-Servicemen: *

Yes No

Date of birth (DD/MM/YYYY) *

dd/mm/yyyy

Age as on 01/07/2020

0Years 0Months 0Days

Communication details *

Mobile No *

Mobile No

Confirm Mobile No *

Confirm Mobile No

Email ID *

Email ID

Confirm Email ID *

Confirm Email ID

Declaration By The Candidate

I understand that on completion of registration process, I will receive an application link, valid User Id and Password to my registered Email ID for completing my application process.



Get New Image

Type the text shown in the image above.
Enter 7 characters. No spaces.
No special characters.

Help

Register

Version 13.07.01

The entries on this form cannot be changed once submitted, hence, ensure that you enter the required information correctly.

Applying Under: Candidate should choose the applicable Recruitment type.

Name of Candidate: This should be the same as it appears in 10th/SSC or equivalent Certificate.

Date of Birth: Use the calendar icon to select the correct date.

Email Address: Should be valid and unique. You will receive your User ID and Password on this email address only.

Mobile Number: Should be valid and unique. Any further Communication will be sent to registered mobile number only.

Period of Practice (For Direct Recruitment) : Age relaxation is applicable as given in notification

Whether the applicant belongs Orthopedically Handicapped of lower portion of the body: (Applicable only for Candidates applying with Direct Recruitment) Age relaxation will be applicable only with disability percentage > 40%.

Whether the applicant belongs to Physically Handicapped : (Applicable only for Candidates applying with Recruitment by Transfer)

Ex-Servicemen: Candidates can select as yes if he/she has served in the defense services of the Indian Union and who is otherwise qualified and suitable, the period of service rendered by him/her in the defense service, and shall be excluded in computing the age, for appointment by direct recruitment.

CAPTCHA: The CAPTCHA box (as displayed) is a special set of characters displayed on the screen. You will need to retype the characters in the box provided. If you have trouble reading the characters, click the 'Get new image' link to refresh the letters.

Age Limit: Please refer to notification for age relaxation rules.

Step 4 - Confirmation of Registration

Within minutes of submitting the Registration Form, you will receive your User ID, Password and Application Link on the registered email address. Ensure that you check your mailbox immediately and that it is not considered as spam mail. Using these credentials, you may proceed to complete your application for the Post of Civil Judge 2020 by clicking on the link given in the email. You may also login from the High Court Website.

This ends Part A of the Registration Process.

Step 5 – Goto Login Page

Using the system generated User ID and Password received, you can login by using the User ID and Password.

In future, if you forget your Password, click the Forgot Password button on the login window. The Password will be sent to your registered email address, and not on the registered mobile number.



HIGH COURT FOR THE STATE OF TELANGANA
HYDERABAD

CANDIDATE LOGIN
Login to Fill / Submit / View Application Form

User Id *
Enter User Id

Password *
Enter Password

[Login](#) [Forgot Password?](#) [Change Password?](#)

Note: New Users, please click [here](#) to Register.

After login to the website, you will be redirected to the Applicant Details page. Here, on this page the Applicant's personal details will be displayed. Right side to Personal Details, a link "Go to Application Form" is available. Click this link to go to application page.

HIGH COURT FOR THE STATE OF TELANGANA

HYDERABAD



Personal Details

Personal Details

[Go to Application Form](#)

Application No 202000003	Applying Under Direct Recruitment	Applicant Name TESTING	
Date of birth 22/Dec/1989	Age as on 01/07/2019 30Years 6Months 11Days.	Gender Male	Category OC
Did you enroll as an Advocate? Yes			
Whether the applicant is Orthopaedically Handicapped of lower portion of the body No			
Whether the applicant is an Ex-Service man? No			

Communication Details

Mobile Number 8019646422	Email ID srikanthsri589@gmail.com
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Period of Practice as on 20th Feb 2020

Period of Practice(Years) 3	Period of Practice(Months) 1	Period of Practice(days) 1
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Declaration By The Candidate

I understand that on completion of registration process, I will receive an application link, valid User Id and Password to my registered Email ID for completing my application process.

Step 5 - Fill Application Form

The Application Form is categorized into the following four sections:

- Personal Details
- Qualification Details
- Preference and Other Details
- Document Upload and Payment

You can Logout and exit the form any number of times to edit and complete later or Save & Continue each section till you submit the application. However, you will not be allowed to continue, if mandatory information is not entered or the required documents are not uploaded.

After you complete the last section, i.e. Payment, your application for the post of Civil Judge 2020 will be considered complete and you will receive a confirmation mail. After this, changes to any information provided on the application form are not possible. You can only print or save the form from the website. Details are available on the application submission page.

1. Personal Details

HIGH COURT FOR THE STATE OF TELANGANA HYDERABAD

Personal Details

Qualification Details

Preference and Other Details

Document Upload and Payment

Post Details

Applying Under :*

Direct Recruitment

Personal Details

Applicant Name *

TESTING

Name of Father/Mother/Guardians *

NAME OF FATHER/MOTHER/GUARDIAN

Relationship : *

 Father
 Mother
 Guardian

Marital Status *

Select Marital Status

Other Personal Information

Date of Birth : *

22/12/1989

Age as on 01/07/2020

30Years 6Months 11Days

Gender *

Male

Identification Mark 1:*

IDENTIFICATION MARK 1

Identification Mark 2:

IDENTIFICATION MARK 2

Category *

OC

Mobile Number *

8019646422

Email ID *

srikanthsri589@gmail.com

Native State : *

Please select Native State

Native District : *

Please select District.

Whether the applicant is an Ex-Servicemen : *

No

Whether the applicant is Orthopaedically
Handicapped of lower portion of the body : *

No

Address for Communication

Address Line 1 *

Address Line 1

Address Line 2 *

Address Line 2

Address Line 3

Address Line 3

Mandal/Tahsil

Please enter Mandal/Tahsil.

State *

Please select State.

District *

Please select Communication District.

City *

Please enter Communication City.

Pincode *

Communication Pincode

Permanent Address same as Communication Address? *

 Yes
 No

Permanent Address *

Address Line 1 *

Address Line 1

Address Line 2 *

Address Line 2

Address Line 3

Address Line 3

Mandal/Tahsil

Mandal/Tahsil

State *

Please select State.

District *

Please select District.

City *

Please enter City.

Pincode *

Please enter the Pincode

- a. **Name of Father/Mother/Guardian** : Enter as applicable
- b. **Relationship**: Select the relationship with the person mentioned in point a.
- c. **Marital Status**: Enter marital status and in case of married provide details of spouse.
- d. **Identification Marks**: Enter two Identification marks and at least one Identification mark to be filled as mandatorily.
- e. **Native State**: Select Native State from drop down.
- f. **Native District**: Select Native district from drop down.
- g. **Address for Communication**: Enter all details of communication address in respective fields.
- h. **Permanent Address same as Address for Communication?** : If Permanent address is same as address for communication, then select yes or else select no and give permanent address details.

2. Qualification Details

Logout

HIGH COURT FOR THE STATE OF TELANGANA HYDERABAD

Personal Details Qualification Details Preference and Other Details Document Upload and Payment

10th/SSC or Equivalent Details

<small>Name of the Board/Institution*</small> <input type="text" value="Name of the Board/Institution"/>	<small>Class/Division/Grade*</small> <input type="text" value="Name of the Class/Division/Grade"/>	<small>Percentage of Marks*</small> <input type="text" value="Percentage of Marks"/>	<small>Year Of Passing*</small> <input type="text" value="Please select Year Of Passing"/>
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12th/Intermediate or Equivalent Details

<small>Name of the Board/Institution</small> <input type="text" value="Name of the Board/Institution"/>	<small>Class/Division/Grade</small> <input type="text" value="Class/Division/Grade."/>	<small>Percentage of Marks</small> <input type="text" value="Percentage of Marks"/>	<small>Year Of Passing</small> <input type="text" value="Please select Year Of Passing"/>
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Degree Details

<small>Name of the University/Institution</small> <input type="text" value="Name of the University/Institution"/>	<small>Class/Division/Grade</small> <input type="text" value="Class/Division/Grade."/>	<small>Percentage of Marks</small> <input type="text" value="Percentage of Marks"/>	<small>Year Of Passing</small> <input type="text" value="Please select Year Of Passing"/>
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B.L/ LL.B Details

<small>Name of the University/Institution*</small> <input type="text" value="Name of the University/Institution"/>	<small>Class/Division/Grade*</small> <input type="text" value="Class/Division/Grade."/>	<small>Percentage of Marks*</small> <input type="text" value="Percentage of Marks"/>	<small>Year Of Passing*</small> <input type="text" value="Please select Year Of Passing"/>
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M.L/ LL.M Details

<small>Name of the University/Institution</small> <input type="text" value="Name of the University/Institution"/>	<small>Class/Division/Grade</small> <input type="text" value="Class/Division/Grade."/>	<small>Percentage of Marks</small> <input type="text" value="Percentage of Marks"/>	<small>Year Of Passing</small> <input type="text" value="Please select Year Of Passing"/>
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Other Academic/Technical Qualification

Please specify Other Academic/Technical Qualification Details,If Any

[SAVE & NEXT](#)

Furnish below academic details in the form

- a. 10th/SSC or Equivalent details**
- b. 12th/Intermediate or Equivalent details**
- c. Degree details**
- d. LL.B details (Marks to be obtained as per the notification for <3 Years of Practice or for candidates not enrolled as an Advocate)**
- e. LL.M details**
- f. Other Academic/Technical Qualification**

3. Preference and Other details

For Direct Recruitment candidates

Logout

HIGH COURT FOR THE STATE OF TELANGANA HYDERABAD

Personal DetailsQualification DetailsPreference and Other DetailsDocument Upload and Payment

Other Details

Did you enroll as an Advocate? <input type="text" value="Yes"/>	Date of Enrolment as an advocate* <input type="text" value="dd/mm/yyyy"/>	Standing at the Bar with Date* <input type="text" value="dd/mm/yyyy"/>
Period of Practice as on 20th Feb 2020* <input type="text" value="3"/> <input type="text" value="1"/> <input type="text" value="1"/>	Place of Actual Practice as on 20th Feb 2020* <input type="text" value="Place of Actual Practice as on 20th Feb 20"/>	
Whether the applicant was subjected to any proceeding for professional misconduct by the Bar Council?*		
<input type="radio"/> Yes <input type="radio"/> No		
Whether the applicant has been debarred/disqualified or found ineligible for candidature in any previous selections by any Public Authority?*		
<input type="radio"/> Yes <input type="radio"/> No		
Whether the applicant has been dismissed/terminated/compulsorily retired from service of Central/State Government/Quasi Government Institution/Government Owned Company/Corporation/Local Self Government Institution?*		
<input type="radio"/> Yes <input type="radio"/> No		
Whether any penalty has been imposed on the applicant during his/her Service?*		
<input type="radio"/> Yes <input type="radio"/> No		
Whether any First Information Report relating to a crime has been registered against the applicant?*		
<input type="radio"/> Yes <input type="radio"/> No		
Whether the applicant was arrested in connection with any crime involving moral turpitude and concerned with the same?*		
<input type="radio"/> Yes <input type="radio"/> No		
Whether any Criminal Prosecution has been pending against applicant or suffered any conviction in any Criminal offence? *		
<input type="radio"/> Yes <input type="radio"/> No		
Whether the applicant has filed any insolvency petition or whether any insolvency petition has been filed against the applicant or whether the applicant has been adjudicated as insolvent by any Court? *		
<input type="radio"/> Yes <input type="radio"/> No		

Exam City Preference Details

NOTE: The High Court Reserves the right to allot candidates to any examination centre other than the preferred centres given by the applicant or to abolish/Create a new centre for administrative reasons. Request for change of the centre will not be entertained.

Preference 1: * <input type="text" value="Preferred City 1"/>	Preference 2: * <input type="text" value="Preferred City 2"/>	Preference 3: * <input type="text" value="Preferred City 3"/>
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SAVE & CONTINUE

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Fill in the below details

- a. Date of Enrolment as an advocate: Use the calendar icon to select the correct date.
- b. Standing at the Bar with Date: Use the calendar icon to select the correct date.
- c. Period of Practice (Not required for those who not enrolled as an Advocate)
- d. Place of Practice as on 20th Feb 2020

Furnish details if any of the below lines are selected as “Yes”, If not “No”

- e. Whether the applicant was subjected to any proceeding for professional misconduct by the Bar Council?
- f. Whether the applicant has been debarred/disqualified or found ineligible for candidature in any previous selections by any Public Authority?
- g. Whether the applicant has been dismissed/terminated/compulsorily retired from service of Central/State Government/Quasi Government Institution/Government Owned Company/Corporation/Local Self Government Institution?
- h. Was any penalty has been imposed on the applicant during his/her Service?
- i. Whether any first Information Report Relating to a crime has been registered against the applicant?
- j. Whether the applicant was arrested in connection with any crime involving moral turpitude and concerned with the same?
- k. Whether any Criminal Prosecution has been pending against applicant or suffered any conviction in any Criminal offence?
- l. Whether the applicant has filed any insolvency petition or whether any insolvency petition has been filed against the applicant or whether the applicant has been adjudicated as insolvent by any court?

Exam City Preference Details

The High Court Reserves the right to allot candidates to any examination center other than the preferred centers given by the applicant or to abolish/Create a new center for administrative reasons. Request for change of the center will not be entertained.

Choose three Exam city preferences from the dropdowns.

Candidate should not select same exam city preference in the three exam city fields.

For Recruitment by Transfer candidates

[Logout](#)

HIGH COURT FOR THE STATE OF TELANGANA HYDERABAD

Personal DetailsQualification DetailsPreference and Other DetailsDocument Upload and Payment

Other Details

Post now held * <input type="text" value="Post now held"/>	Name of the Office & District * <input type="text" value="Name of the Office (District)"/>	Whether the applicant is approved probationer in the eligible post. * <input type="text" value="applicant is approved probationer"/>	Date of declaration of probation in the eligible category * <input type="text" value="dd/mm/yyyy"/>
When the applicant completed the law degree? :*			
<input type="radio"/> Before Entry into Service <input type="radio"/> After Entry into Service			
Any Disciplinary proceeding/vigilance enquiry Initiated, Convicted or Contemplated against the Applicant? :*			
<input type="radio"/> Yes <input type="radio"/> No			
Whether the applicant has been debarred/disqualified or found ineligible for candidature in any previous selections by any Public Authority? :*			
<input type="radio"/> Yes <input type="radio"/> No			
Whether the applicant has been dismissed/terminated/compulsorily retired from service of Central/State Government/Quasi Government Institution/Government Owned Company/Corporation/Local Self Government Institution? :*			
<input type="radio"/> Yes <input type="radio"/> No			
Whether any penalty has been imposed on the applicant during his/her Service? :*			
<input type="radio"/> Yes <input type="radio"/> No			
Whether any First Information Report relating to a crime has been registered against the applicant? :*			
<input type="radio"/> Yes <input type="radio"/> No			
Whether the applicant was arrested in connection with any crime involving moral turpitude and concerned with the same? :*			
<input type="radio"/> Yes <input type="radio"/> No			
Whether any Criminal Prosecution has been pending against applicant or suffered any conviction in any Criminal offence? *			
<input type="radio"/> Yes <input type="radio"/> No			
Whether the applicant has filed any insolvency petition or whether any insolvency petition has been filed against the applicant or whether the applicant has been adjudicated as insolvent by any Court? *			
<input type="radio"/> Yes <input type="radio"/> No			

Exam City Preference Details

NOTE : The High Court Reserves the right to allot candidates to any examination centre other than the preferred centres given by the applicant or to abolish/Create a new centre for administrative reasons. Request for change of the centre will not be entertained.

Preference 1 : * <input type="text" value="Preferred City 1"/>	Preference 2 : * <input type="text" value="Preferred City 2"/>	Preference 3 : * <input type="text" value="Preferred City 3"/>
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SAVE & CONTINUE

Version 13.07.01

Fill in the below details

- a. Post now held
- b. Name of the Office & District
- c. Whether the applicant is approved probationer in the eligible post
- d. Date of declaration of probation in the eligible category
- e. Whether the applicant completed the law degree?

Furnish details for Before Entry into Service. In case of After Entry into Service Furnish the Permission details

- f. Any Disciplinary Proceedings/Vigilance Enquiry Initiated or contemplated against the Applicant?
- g. Whether the applicant has been debarred/disqualified or found ineligible for candidature in any previous selections by any Public Authority?
- h. Whether the applicant has been dismissed/terminated/compulsorily retired from service of Central/State Government/Quasi Government Institution/Government Owned Company/Corporation/Local Self Government Institution?
- i. Was any penalty has been imposed on the applicant during his/her Service?
- j. Whether any first Information Report Relating to a crime has been registered against the applicant?
- k. Whether the applicant was arrested in connection with any crime involving moral turpitude and concerned with the same?
- l. Whether any Criminal Prosecution has been pending against applicant or suffered any conviction in any Criminal offence?
- m. Whether the applicant has filed any insolvency petition or whether any insolvency petition has been filed against the applicant or whether the applicant has been adjudicated as insolvent by any court?

Exam City Preference Details

The High Court Reserves the right to allot candidates to any examination center other than the preferred centers given by the applicant or to abolish/Create a new center for administrative reasons. Request for change of the center will not be entertained.

Choose three Exam city preferences from the dropdowns.

Candidate should not select same exam city preference in the three exam city fields.

4. Document upload and Payment

Upload Photo and Signature

NOTE :

1. Please upload your recent passport size photograph and signature: Max 80KB (Only JPEG and JPG formats).
2. Check the correctness of the Photo and Signature that are uploaded. If you are not satisfied, you may upload them again before proceeding to Payment.
3. In the Photograph (Colored and taken in light background), The Face should occupy about 50% of full face view looking into the Camera directly. The main features of the Face must not be covered by Hair of the Head, any Cloth or any Shadow. Forehead, Eyes, Nose, Chin should be clearly visible.

Upload your recent passport size color photograph. * [Click here to upload](#) Photo size should be 80kb max

Upload your scanned signature. * [Click here to upload](#) Photo size should be 80kb max

Exam Fee Details

1. Payment Gateway charges Rs 23.60 (Inclusive of Taxes) is added in Exam Fee.
2. Candidates applying from anywhere in India can make the Online payment.
3. Candidates can use Credit Card / Debit Card / NetBanking and Paytm for making the Online Payment.

*Payment Amount :

1023.60

Payment Mode *

online

Declaration By The Candidate

- I hereby declare that the information furnished above and all the statements made in this application are true and correct and complete to the best of my knowledge and belief. I further declare that I Possess sound health and active habits. I am free from any bodily defect or infirmity which would render me unfit to work as a Civil Judge in Judicial service in the State of Telangana, and that my character and antecedents are such that they will not disqualify me from State Judicial Service. I have carefully read the contents of the notification, the conditions and instructions stipulated therein/ user guide, and I hereby undertake to abide by them. I further declare that I fulfill all the conditions of eligibility regarding age limit, educational qualifications etc., prescribed for appointment to the post of Civil Judge. I undertake that in the event of any information furnished by me being found false or incorrect or ineligibility being detected before or after the examination/ interview/ appointment, I shall be liable to be proceeded with, in accordance with law.



I Agree

Preview

Submit

Version 13.07.01

a. Upload Photo/Signature

I. Passport size Photograph (Size of the Photograph should not exceed 80 Kb) - **Mandatory**

II. Scanned copy of your Signature (Size of the Signature image should not exceed 80 Kb) – **Mandatory**

b. Exam Fee Details

The applicants who belong to OC/ BC categories have to pay an amount of Rs. 1000/- {Rupees Thousand only) towards Online Application processing and Examination fee, whereas the candidates belonging to SC/ST categories have to pay Rs.500/- {Rupees Five hundred only) towards Online Application processing and Examination fee.

Applicants belonging to SCs/STs, hailing other than the State of Telangana has to pay Rs.500/- instead of Rs.250/- towards Online Application processing and Examination fee, unless the caste to which they belong, is recognized as Scheduled Caste or Scheduled Tribe, as the case may be, by the Government of Telangana.

1. Payment

- I. Candidate have option of paying through debit card, credit card, net banking or Paytm**
- II. Payment Gateway charges Rs 23.60 (Inclusive of Taxes) is added to the Exam Fee**
- III. Candidate can contact helpdesk in case of any payment related issues.**

2. Declaration

It is mandatory to select the check boxes:

“I hereby declare that the information furnished above and all the statements made in this application are true and correct and complete to the best of my knowledge and belief. I further declare that I Possess sound health and active habits. I am free from any bodily defect or infirmity which would render me unfit to work as a Civil Judge in Judicial service in the State of Telangana, and that my character and antecedents are such that they will not disqualify me from State Judicial Service. I have carefully read the contents of the notification, the conditions and instructions stipulated therein/ user guide, and I hereby undertake to abide by them. I further declare that I fulfill all the conditions of eligibility regarding age limit, educational qualifications etc., prescribed for appointment to the post of Civil Judge. I undertake that in the event of any information furnished by me being found false or incorrect or ineligibility being detected before or after the examination/ Interview/ appointment, I shall be liable to be proceeded with, in accordance with law.”,

And

“I Agree” in the Declaration section before you click the Submit and Pay button and proceed to the payment gateway. It is important that you preview the application form, using the Preview button to check for accuracy and completeness of all the data you have entered, before proceeding with the payment. You can preview your application at any stage and any number of times before submitting your application. It is also important to read the complete Declaration before you select the I Agree check box.

[Candidate Help Desk](#)

In the event you do not receive a Confirmation email after completion of application process or have any query or concern, you can connect with the Candidate Help Desk by e-mail (helpdesk-tshc@telangana.gov.in) or call on 040-23688394. Please have your User ID and/or Payment Transaction Number details at hand for reference.

Working Hours

Telephone: 10:00 AM to 05:00 PM. (1:00 PM – 2:00 PM Lunch break)

Email: Mail can be sent anytime but response will be sent only in working hours of High Court.

Helpdesk is available only on High Court working days